

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 132

CP No. 59/Chd/Hry/2023

IN THE MATTER OF:

Bharat Kumar Parmar

...Petitioner

Vs.

B & S Strategy Service Pvt. Ltd & Anr

...Respondent

Under Section: 97, CA 2013

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 22.03.2024.

-sd-
Court Officer

February 02, 2024
SM